

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1372

ANSWERED ON:31.07.2001

PANCHAYAT POLLS IN STATES

GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI;Y.S. VIVEKANANDA REDDY

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the States where the Panchayat elections have not been held so far;
- (b) whether the Prime Minister has directed such States to set up parallel structure which marginalised Panchayat Raj Institutions;
- (c) if so, the details in this regard; and
- (d) the reaction of the States thereto?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI M VENKAIAH NAIDU)

(a): Since the Constitution (73rd Amendment) Act, 1992 coming into force on 24.04.1993, Panchayat elections have not been held in the States of Arunachal Pradesh and Assam and the Union Territory of Pondicherry.

(b): No, Sir.

(c) & (d): The question does not arise.